

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :27/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**1. PRONOUNCEMENT-COURTCODE-DELIVERYJUDGMENT-AT 11.05A.M.**  
**DETAILS WILL BE PROVIDED IN THE SUPPLEMENTARY CAUSELIST**

**72-ADM-COURTCODE-PRELIMINARYOBJECTIONS-AT 11.10A.M.**

2	Misc. Application	802/2021	IL AND FS Securities Services Ltd Vs. NSE CLEARING LTD.	Cyril Mangaldas,	Amarchand
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(Main Matter Number :SEBI Appeal/0000551/2021)

	SEBI Appeal	551/2021	IL AND FS Securities Services Ltd Vs. NSE Clearing Limited	Cyril Mangaldas	Amarchand
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Sub Matter : Misc. Application/0000802/2021

**537-ADM-COURTCODE-SAHARADEEMEDPUBLICISSUE-AT 11.15 A.M.**

3	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate	
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(Main Matter Number :SEBI Appeal/0000601/2021)

	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate	
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Sub Matter : Misc. Application/0000301/2021

**538-ADMISSION-COURTCODE-PERSONALHEARINGS-AT 11.20 A.M.**

4	Misc. Application	276/2021	SUNIL D AGARWAL-DELAY Vs. SEBI	Mr.SAURABH BHANDARI, Advocate	
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(Main Matter Number :SEBI Appeal/0000602/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	602/2021	SUNIL D AGARWAL Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
Sub Matter :		Misc. Application/0000276/2021		
<b><u>539-ADMISSION-COURTCODE-MPSREQUIREMENT-AT 11.25A.M.</u></b>				
5	Misc. Application	1142/2021	METROGLOBAL LIMITED-URGENCY Vs. SEBI	Mr.Vinay Kothari Advocate
(Main Matter Number :		SEBI Appeal/0000617/2021)		
	Misc. Application	1143/2021	METROGLOBAL LIMITED-STAY Vs. SEBI	Mr.Vinay Kothari Advocate
(Main Matter Number :		SEBI Appeal/0000617/2021)		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
Sub Matter :		Misc. Application/0001142/2021		
Sub Matter :		Misc. Application/0001143/2021		

**536-ADMISSION-COURTCODE-MARECTIFICATION-AT 11.30A.M.**

6	Misc. Application	1007/2021	Mrs. Ipsita Das Giri-Rectification Vs. RECOVERY OFFICER, SEBI AND ANR.	Fox Mandal and Associates ELP
(Main Matter Number :		SEBI Appeal/0000317/2020)		

**535-MAHEARING-COURTCODE-MADIRECTIONS-AT 11.35 A.M.**

7	Misc. Application	1128/2021	MADHAV ACHARYA-GAUTAM THAPPAR-DIRECTIONS Vs. SEBI	Visesha Law Services
(Main Matter Number :		SEBI Appeal/0000413/2019)		
	Misc. Application	1130/2021	MADHAV ACHARYA-GAUTAM THAPPAR-URGENCY Vs. SEBI	Visesha Law Services

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000413/2019)				
<b><u>265-PARTHEARD-COURTCODE-EXPARTEREVOKE-AT 11.40 A.M.</u></b>				
8	IRDA Appeal	1/2021	Confiance International Reinsurance Broker LLC Anr Vs. IRDA	Mr. Amrut Joshi, Advocate  Mr. Mustafa Doctor, Senior Advocate
<b><u>246-PART HEARD-COURTCODE-BROKERFEE-AT 12NOON</u></b>				
9	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arnab Misra Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate

**215-DISPOSAL-COURTCODE-TAINTEDANNOUCEMENT-12.30PM**

10	SEBI Appeal	431/2019	Somani Overseas Pvt. Ltd. and Ors. Vs. SEBI	S.Sundaresan,Adv. i/b Parinam Law Associates  Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	Misc. Application	526/2019	SOMANI OVERSEAS PVT. LTD AND OTHERS Vs. SEBI	

**305-ADM DISPOSAL-COURTCODE-SHORTSELL-AT 12.40P.M.**

11	SEBI Appeal	505/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	506/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
A/W	SEBI Appeal	137/2021	JITENDRA PRATIHAAT Vs. SEBI	Vis Legis Law Practice, Advocates  ELP
	Sub Matter :	Misc. Application/0000221/2021		
	Sub Matter :	Misc. Application/0000519/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	138/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates ELP
	Sub Matter :	Misc. Application/0000222/2021		
	Sub Matter :	Misc. Application/0000520/2021		
	Misc. Application	221/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
				(Main Matter Number :SEBI Appeal/0000137/2021)
	Misc. Application	222/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
				(Main Matter Number :SEBI Appeal/0000138/2021)
	Misc. Application	519/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
				(Main Matter Number :SEBI Appeal/0000137/2021)
	Misc. Application	520/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates
				(Main Matter Number :SEBI Appeal/0000138/2021)

**287-DISPOSAL-CODE-CONVERSIONOFWARRANTS-12.50PM**

12	SEBI Appeal	576/2019	R V Lifestyle Ltd.and Others Vs. SEBI	Somasekhar Sundaresan,Adv.i/b ParinamLawAssociates Vivek Shah,Adv. i/b ELP
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**458-ADM DISPOSAL- CODE- INSURANCEPENALTY-1.00PM**

13	IRDA Appeal	2/2020	IIFL Insurance Brokers Ltd. Vs. IRDAI	Khaitan and Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>218-DISPOSAL-COURTCODE-DISGORGERESTRAINPIT-1.10PM</u></b>				
14	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
8	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI Sub Matter : Misc. Application/0000535/2020 Sub Matter : Misc. Application/0000536/2020	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
A/W	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI Sub Matter : Misc. Application/0000542/2020	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
A/W	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
A/W	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
A/W	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
A/W	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate  Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000503/2020)				
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
A/W	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats  K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-1.20P.M.</u></b>				
15	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate  ELP
<b><u>351-ADM DISPOSAL-COURTCODE-PFUTPRUTRON-1.25P.M.</u></b>				
16	SEBI Appeal	318/2021	Comfort Intech Ltd. Vs. SEBI	Prakash Shah and Associates Vidhii Partners
A/W	SEBI Appeal	319/2021	Manju Khandelia Vs. SEBI	Prakash Shah and Associates Vidhii Partners
A/W	SEBI Appeal	320/2021	Jugal Chandrakant Thacker HUF Vs. SEBI	Mr. Jugal C. Thacker, Appellant in Person. Vidhii Partners
<b><u>241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT1.30P.M.</u></b>				
17	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000368/2021		
	Sub Matter(Disposed) :	Misc. Application/0000369/2021		
	Sub Matter(Disposed) :	Misc. Application/0000370/2021		
	Sub Matter :	Misc. Application/0000946/2021		
A/W	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
A/W	SEBI Appeal	325/2021	MRS. RAVICHANDRAN ANITA Vs. SEBI	Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
A/W	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
	Sub Matter(Disposed) :	Misc. Application/0000686/2021		
	Sub Matter(Disposed) :	Misc. Application/0000687/2021		
A/W	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
A/W	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		
A/W	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000727/2021		
	Sub Matter(Disposed) :	Misc. Application/0000728/2021		
	Sub Matter(Disposed) :	Misc. Application/0000729/2021		
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
	(Main Matter Number :SEBI Appeal/0000323/2021)			

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<b><u>459 ADMDISPOSAL-COURTCODE-SHORTFALLFUNDS-1.35P.M.</u></b>				
18	SEBI Appeal	382/2021	Asit C. Mehta Investment Intermediaries Ltd. Vs. NSEIL	Visesha Law Services  MKA and Co.
<b><u>191-ADM DISPOSAL-COURTCODE-LISTINGFEES-AT1.40P.M.</u></b>				
19	SEBI Appeal	395/2021	M/S. BLB LIMITED and ANR. Vs. BSE LIMITED and ANR.	Aksha Hudda, Advocate
<b><u>233-ADMDISPOSAL-COURTCODE-GDRPENALTY-1.45P.M</u></b>				
20	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) : Misc. Application/0000499/2021				
<b><u>392-ADMISSION-COURTCODE-INSIDERAPTECH-AT11.50P.M.</u></b>				
21	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
<b><u>451-ADMISSION-COURTCODE-EXAMINATION-AT-1.55 AM</u></b>				
22	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal